

(vii) Delay in payments by Banks in Madhay Pradesh and need to provide sufficient funds to Banks for their normal functioning

DR. VASANT KUMAR PANDIT (Rajgarh) : Sir, recently, a new problem has arisen in the rural and agricultural sector. I have received several complaints from the districts of Rajgarh, Guna, Vidisha and others in Madhya Pradesh that payments are staggered by banks for two to three weeks. In the agricultural sector Gramin Banks as well as Commercial Banks and even the lead bank cannot make payment to agriculturists and the Mandi is forced to call the agriculturists several times by making part payments. Even the traders and marchants are suffering because cheques and drafts are not cleared in time and take to three weeks due to shortage of funds with all the banks.

This being the season for crops and also due to increased trading activity, marriages etc. the people are suffering in the rural sector as banks refuse to make payment in time and the same are cleared after to weeks. This is a serious situation and the people are losing their faith in banks.

I, earnestly call upon the Finance Minister to investigate into these cases of late payment and make immediate arrangements to sufficiently found the banks with case so that normal activity in the rural and agriculture sector continues in busy season.

(viii) Urgent supply of band rolls to safety matches factories in Sivakasi

N. SOUNDARAJAN (Sivakashi) : For the past about three months thousands of safety matches manufacturing units in Sivakasi and surrounding areas are closed for want of band rolls issued by the local Treasury. In band roll is the official slip issued by the Excies Department without which matches cannot be cleared from the factories. The band rolls are printed in Government Security Press, Nasik. It is not

known why the supply of band rolls has been stopped. The match producers, and employees are suffering. If this is allowed to continue, there will be serious crisis affecting the employment of lakhs of workers.

So I request the hon. Finance Minister to take immediate steps to supply band rolls to Sivakasi and surrounding areas at an early date.

(ix) Redressal of grievances of Signal and Telecommunication staff

SHRI BASUDEB ACHARIA (Bankura) : Sir, the Signal and Telecommunication staff all over Indian Railways have launched work to rule movement from today, i.e., 25th April, 1984. They have been demanding cadre restructuring. There has been cadre review and upgradation of different sections of railwaymen except Signal and Telecommunication staff. All India Signal and Telecommunication Staff Association have represented and submitted memorandum to the Chairman, Railway Board, through mess 'Dharna' was staged on the 6th December, 1983, at Boat Club and memoranda submitted to the Minister of Railways and the Prime Minister on the above demand.

The Railway Administration have framed some impracticable rule for Signal and Telecommunication staff, which pertains to old system of working. Most sophisticated and modern signal and telecom. system have not been introduced, but the service conditions of the workers and rules have been changed to suit the modern requirement of train working.

I urge upon the Government to look into the grievances of Signal and Telecommunication staff of Indian Railways.

(x) Policy decision needed to use only non-arable land for roads for defence purposes in J&K State

PROF. SAIFUDDIN SOZ (Bara-mulla) : The armed forces have

maintained very good public relations in border areas in J&K State. There are instances a laudable social welfare measures taken up by the army and B. S. F in border areas of Poonch, Rajouri, Karnah Koram Leh etc. and the people have appreciation for all that. But, there are areas in which the Defence Ministry is required to take interest and remove certain difficulties. I wish to draw the Defence Minister's attention to the roads built for defence purposes in Tehsil Karnah of District Kupwara in Kashmir. The people who parted with their land have not received compensation so far. Then, there should have been a policy—that irrigated (Aabi Awal) land used for growing paddy should not come under construction of roads as chunks of non-arable, less productive land are available which can be used for construction of roads in Karnah and elsewhere. Also, where labour is required for defence purposes, preference should be given to local people.

पर कुछ यहाँ हो-हल्ला भी हुआ था लेकिन उन्होंने लिखा क्या है।

(व्यवधान)

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : If you are making a statement like this, then we should be allowed to explain the things.

श्री सुरजभान : ठीक है, बताइए।

SHRI SHIVRAJ V. PATIL : Sir, the Prime Minister is expected to meet the foreigners and other people who are coming here. If a matter comes up in the House at the last moment without information to her and if she graciously like....

SHRI SURAJ BHAN : She could make the statement in the afternoon.

SHRI SHIVRAJ V. PATIL : If a matter is fixed for hearing and if she is not there. You can take objection. But if it comes up without notice here can you expect her to be here.

(Interruptions)

MR. CHAIRMAN : He has given his views. The Minister can reply as also Members from that side if they want.

SHRI SHIVRAJ V. PATIL : This is not correct, Sir. Things should not be allowed to go on record in this manner.

SHRI SURAJ BHAN : Why not ?

(Interruptions)

MR. CHAIRMAN : Nothing. Mr. Suraj Bhan, please speak on.

15.28 hrs.

STATUTORY RESOLUTION RE :
DISAPPROVAL OF NATIONAL SECURITY (AMENDMENT) ORDINANCE AND NATIONAL SECURITY (AMENDMENTS) BILL—Contd.

MR. CHAIRMAN : Now, we take up items 13 and 14 together. Shri Suraj Bhan may continue.

श्री सुरज भान (अम्बाला) : सभापति महोदय, मैंने कल यह साबित करने की कौशिश की थी कि आर्डिनेन्स का जारी करना बिल्कुल गलत था और आर्डिनेन्स को जारी करके, पार्लियामेंट की तौहीन की गई, इन्सल्ट की गई और उस इन्सल्ट की एक एग्जाम्पल आज फिर हमारे सामने आ गई है। प्रधान मन्त्री जी हाऊस में न आकर स्पीकर साहब को लेटर लिखती हैं और उस